

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.05.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02:00 PM

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 126 of 2021	Tek Travels Pvt. Ltd. Vs. PCM Worldwide Flights Pvt. Ltd.	Rachit Kohli	Sushant Kumar
2.	Comp. App. (AT) (Ins) No. 587 of 2021	G.S. Constro & Infra Pvt. Ltd. & Ors. Vs. Gajesh Labhchand Jain & Anr.	Ranit basu	Khushboo S. Rajani Ayush J. Rajani
3.	Comp. App. (AT) (Ins) No. 337 of 2022	Anoop Pareek Vs. Prama Industries Pvt. Ltd. & Anr.	Malak Bhatt	Pritesh Burad Samita Vaviya-R1 Rajendra Kr. Agarwal- R2

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- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar